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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.A. 101/2019

VISHAL @ BUNTI ..... Appellant

Through: Mr. Nipun Bhardwaj and Mr.

Robin Baisoya, Advocates.

versus

THE STATE (GNCT) OF DELHI ..... Respondent

Through: Mr. Ashish Dutta, APP for the

State with S.I. Rahul, P.S.:

Ambedkar Nagar.

**CORAM:** 

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE RAJNISH BHATNAGAR

> ORDER 02.05.2022

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At request of Mr. Nipun Bhardwaj, the learned counsel appearing on behalf of the appellant, on the ground that Mr. Anil Kumar Baisoya, the main counsel, who has to argue this appeal on behalf of the appellant, is unwell today, the hearing of the same is adjourned.

List on 15.07.2022.

SIDDHARTH MRIDUL, J.

RAJNISH BHATNAGAR, J.

MAY 02, 2022/'AA'

Click here to check corrigendum, if any

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